

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.04.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)-
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/1114/2020 IN CP/603/2017
NAME OF PETITIONER : Rajashree Santhanam (Liquidator)
M/s Anandram Developers Pvt Ltd
NAME OF RESPONDENT : Kovelamudi Bapaiah
SECTION : Sec.60(5) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **07.05.2021**.



(K.NATARAJAN)
Deputy Registrar

MS